

Part-II Section 3 Sub Section(II)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

- Dated 17th August, 2005

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NOTIFICATION NO. 20 /2004-09

S.O.(E) In exercise of powers conferred under paragraphs 2.4 of the Foreign Trade Policy, 2004-09 the Director General of Foreign Trade hereby announces the Rate of Duty Drawback of Rs. 1025/- per MT for HSD, supplied by domestic oil companies to EOU/SEZ units under various schemes as contained in Chapters 6,7 and 8 of the Foreign Trade Policy, until further orders.

This issues in public interest.

(K.T. Chacko)
Director General of Foreign Trade
And ex-officio Addl. Secretary to the Govt. of India